

IN THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH (COURT – II)
(Through Hybrid Mode)

Item No.105

CA(CAA)/6/Chd/Hry/2024
(1st Motion)

IN THE MATTER OF:

Pine Labs Private Limited.

...

Applicant Company

Under Section: . 230-232, 234 CA 2013

Order delivered on 10.04.2024

Due to paucity of time, the matter could not be taken up today, hence adjourned to 03.05.2024.

Sd/-

Court Officer